

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. CA 371/2023
IN
CP/243MB 2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Eden Rose Trading Private Limited

Section 271-273 of Companies Act, 2013

ORDER

1. Mr. Manish Jha a/w Ms. Neha Jain, Ld. Counsel for the Applicant present.
2. **CA-371/2023**: This is an Application filed under Rule 11 of NCLT Rules, 2016 by the Applicant to place Quarterly Report on record. The same is taken on record and CA is disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)